

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.Nos. 22306 of 2021 and 260175 of 2024

in

Criminal Appeal No(s). 1278/2023

RAVINDRA SINGH & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 22-01-2025 This appeal was called on for mentioning today.

CORAM : HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Appellant(s) : Ms. Charu Ambwani, AOR (Mentioned by)

Mr. Niranjana Sahu, AOR

Mr. Jagjit Singh Chhabra, AOR

For Respondent(s) : Mr. Ankit Goel, AOR
Ms. Abha R. Sharma, AOR

UPON being mentioned by counsel the Court made the following
O R D E R

I.A.Nos. 22306 of 2021 and 260175 of 2024

These applications were mentioned by learned counsel for the appellants.

List the applications on 04.03.2025.

(JAYANT KUMAR ARORA)
ASST. REGISTRAR-CUM-PS

(RENU BALA GAMBHIR)
ASSISTANT REGISTRAR